GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO. 1631 ANSWERED ON 10TH DECEMBER, 2025

NETWORK INFRASTRUCTURE AND DIGITAL LITERACY IN MORADABAD, UP †1631. MRS RUCHI VIRA:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the details of the problems being faced in rural and urban areas of Moradabad district, Uttar Pradesh, related to telecommunication and digital connectivity including limited broadband access, frequent network outages and poor internet speed, which affect education and commercial activities;
- (b) if so, the details of the measures taken to improve network infrastructure, enhance digital literacy, and increase internet access in underserved areas of the district; and
- (c) if not, the reasons for the ongoing digital divide affecting the socio-economic development of Bharatpur?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT (DR. PEMMASANI CHANDRA SEKHAR)

- (a) & (c) As per Performance Monitoring Report published by Telecom Regulatory Authority of India (TRAI) for Oct-25, service providers are meeting all prescribed quality of service benchmarks in Uttar Pradesh (West) License Service Area which includes Moradabad District and Bharatpur. Further, Moradabad district of Uttar Pradesh is served with 6,741 mobile Base Transceiver Stations (BTS) covering all 1,164 villages with mobile services and all 589 Gram Panchayats of district are connected through BharatNet Scheme of Digital Bharat Nidhi.
- (b) Government has taken following steps to improve network infrastructure, enhance digital literacy and expand internet access across the country, including underserved areas in Moradabad District of Uttar Pradesh:
 - i. Quality of Service benchmarks have been revised on 02.08.2024 by TRAI w.e.f. 01.10.2024 for various parameters to ensure better quality of telecom services.
 - ii. Assignment of sufficient spectrum for mobile services through auction.
 - iii. Spectrum sharing, trading and surrender has been permitted for efficient use of spectrum.
 - iv. Simplification of Procedure for SACFA (Standing Advisory Committee on Radio Frequency Allocations) clearance.
 - v. Notification of Telecommunications Right of Way (RoW) Rules and launch of PM GatiShakti Sanchar portal has resulted in streamlining of RoW permissions and expeditious clearance for installation of telecom infrastructure.
 - vi. TSPs deploy new sites and upgrade their existing infrastructure to address any issues in internet speed and network congestion.

The above steps facilitated TSPs to expand their network and enhance the quality of service.
